


HIGH COURT OF JHARKHAND, RANCHI.

NOTICE

In light of Order dated 27.08.2025 passed by Hon'ble High Court of Jharkhand in WP(PIL) No. 4336 of 2025, all Allottees/Occupants of quarters of High Court Pool are hereby requested to inform the office of the undersigned in writing about any repair/renovation work required to be done in their respective quarter premises **by 20th September, 2025.**

Dated:-~~18~~/09/2025


18.09.2025
Registrar (Establishment)